11

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	. T.P. No. Purpose Section		Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.58/BB/ 2017	-	For hearing	230/ 232	Textron India Pvt. Ltd. & Another	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Afai P. Johnson SPJ Legat	Advocate For Petitioner	HOOS
Orina Hati	Roc	Prz

ORDER

Counsel for Petitioner is Present. Tribunal has received report from ROC & R.D. Counsel for Petitioner requested time to offer comments. List it on 17/01/2018.

Member (T)

Member (J)